



Appendix I

'Fit and Proper' criteria

(Refer circular DoR (PCB). BPD.Cir No.8/12.05.002/2019-20 dated December 31, 2019)

A. Chief Executive Officers or Managing Directors of UCB

- i) The person shall be a graduate with
 - (a) CAIIB / DBF / Diploma in Co-operative Business Management or equivalent qualification; or
 - (b) Chartered / Cost Accountant; or
 - (c) Post graduate in any discipline.
- ii) The person may preferably not be less than 35 years of age and not more than 70 years of age at the time of appointment.
- iii) The person shall have at least 8 years' work experience at the middle / senior level in the banking sector.

B. Members of Board of Management

- i) All members of BoM shall have special knowledge or practical experience in respect of one or more of the following matters:
 - a. Accountancy
 - b. Agriculture and Rural Economy
 - c. Banking
 - d. Co-operation
 - e. Economics
 - f. Finance
 - g. Law
 - h. Small Scale Industry
 - i. Information Technology
 - j. Any other subject, which would, in opinion of the Reserve Bank, be useful to the UCB
- ii) Any person who has had a business relationship with the bank, in question, during the immediate preceding three years will not be eligible. A person having deposits with the UCB will not be classified as having business relationship for the purpose.

C. The Board of Directors of the UCB shall obtain a declaration-cum-undertaking as in Appendix II from the CEO or member of BoM at the time of his / her appointment. The BoD shall undertake a process of due diligence in respect of such persons relying on the information given in the Declaration.